

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

36

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10-02-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/1366/2019 IN
PETITION NUMBER : CP/1408/2019
NAME OF THE PETITIONER(S) : SIMPSON & COMPANY LTD
NAME OF THE RESPONDENT(S) :
UNDER SECTION : 66 OF CA, 2013

ORDER

Counsel on Record Mr. A. R. Ramanathan is led by Learned Sr. Counsel
Mr. P.H. Arvindh Pandian for the Applicant.

Part heard.

List the matter on **26.03.2021** for final disposal.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs